

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1734
(TO BE ANSWERED ON THE 15th December 2025)

**AIRPORTS HANDED OVER TO PRIVATE PLAYERS FOR OPERATION
AND MANAGEMENT**

1734. SHRI RANDEEP SINGH SURJEWALA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the total number of airports handed over to private players for operation, management or development, with names of companies, concession periods and airport details;
- (b) details of airports privatised since 2020, year-wise;
- (c) whether any reports exist of increased passenger service fees, airport charges or disputes after privatisation, and the steps taken to address them; and
- (d) whether Government plans to privatise more airports in the near future, and the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): Airports Authority of India (AAI) has leased out eight of its airports through Public Private Partnership (PPP) for operation, management and development on long term lease basis. Out of these, Delhi and Mumbai airports have been leased out in 2006 for a period of thirty (30) years, extendable by an additional thirty (30) years. The remaining six airports namely, Mangaluru, Lucknow, Ahmedabad, Guwahati, Jaipur and Thiruvananthapuram have been leased out during 2020-21 for a period of 50 years. The details of companies that currently run these airports are as under:

- (1) Indira Gandhi International Airport, Delhi - M/s Delhi International Airport Limited (DIAL)
- (2) Chhatrapati Shivaji Maharaj International Airport, Mumbai - M/s Mumbai International Airport Limited (MIAL)
- (3) Chaudhary Charan Singh International Airport, Lucknow - M/s Lucknow International Airport Limited (LIAL)
- (4) Sardar Vallabhbhai Patel International Airport, Ahmedabad - M/s Ahmedabad International Airport Limited (AIAL)

- (5) Mangaluru International Airport - M/s Mangaluru International Airport Limited (MaIAL)
- (6) Jaipur International Airport - M/s Jaipur International Airport Limited (JIAL)
- (7) Lokpriya Gopinath Bordoloi International Airport, Guwahati - M/s Guwahati International Airport Limited (GIAL)
- (8) Thiruvananthapuram International Airport - M/s TRV-Kerala International Airport Limited (TIAL)

(c): The aeronautical tariff at major airports is determined by an independent economic regulator i.e. Airports Economic Regulatory Authority of India (AERA) who determines the tariff following a uniform methodology across all the major airports depending upon the Capital Expenditure (CAPEX) infusion for infrastructure upgradation at the airport irrespective of the airport operator.

(d): Eleven Airports of AAI, consisting of Select five (5) airports clubbed/paired with Six (6) smaller airports have been identified for their operation, management and development under Public Private Partnership (PPP).
